

Grants to Affiliated Colleges

*735. Shri Shree Narayan Das: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the question of giving grants for the improvement of education in affiliated colleges has been considered by Government in the light of the recommendations of the Three Year Degree Course Estimates Committee under the Chairmanship of Shri C. D. Deshmukh;

(b) if so, the nature of the decision taken; and

(c) the number and names of such colleges to which such grants have been given so far?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The question has been considered but a final decision has not yet been taken on the recommendations of the Three-Year Degree Course Estimates Committee.

(c) Does not arise.

Restrictions on Advances against Stocks of Sugar

*736. Shri Mohan Swarup: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that orders were issued by the Reserve Bank of India restricting advances against stocks of sugar;

(b) whether the order applied both to the stocks owned by the factories as well as by the trade;

(c) if so, what was the justification for applying the restrictions to the Mills as their sales are regulated under the Essential Commodities Act 1955;

(d) whether Government have received any representations regarding the hardship caused to the factories and trade; and

(e) what steps, if any, have been taken by Government in this matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (e). The Reserve Bank of India issued instructions on the 29th June, 1957 requiring the banks *inter alia* (i) to raise margins for advances against sugar and (ii) to bring down advances by July 26 and every week thereafter to a level not more than 10 per cent above that obtaining in the corresponding week of last year. As a result however of representations received, by the Reserve Bank that some units of the industry might find genuine difficulty in complying fully with the terms of the directive in view of the regulation of releases by Government, the instructions were subsequently modified so as to exclude individuals, firms, companies, co-operative societies or other concerns manufacturing sugar from the applicability of the first part of the directive.

Government of India Scholarships

*737. Shri Ganpati Ram: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that Government intend to extend the date of receiving the applications for Government of India Scholarships upto the 31st August, 1957 instead of July, 1957 in view of the late opening of the educational institutions in the State of U.P., Bihar and West Bengal due to the spread of Influenza?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): In the case of Scheduled Caste, Scheduled Tribe and Other Backward Classes Scholarships Scheme the date of receiving applications has been extended upto 17th August, 1957 on account of Influenza. Requests for extension of date under the various Scholarships Schemes are considered on merits of each case and extension allowed where necessary.